

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 527/2023

SHEO BARAN

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

[ONLY IA NO. 51200/26 IN CRIMINAL APPEAL NO. 3446/2025 IS LISTED UNDER THIS ITEM]

WITH

Crl.A. No. 3446/2025 (II)

IA No. 51200/2026 - GRANT OF BAIL

Date : 27-02-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Radha Shyam Jena, AOR

Ms. Pragati Neekhara, AOR

Mr. Navneet Dogra, Adv.

Mr. Peeyush Katara, Adv.

For Respondent(s) :

Mr. Adarsh Upadhyay, AOR

Mr. Rajasmit Mondal, Adv.

Ms. Pallavi Kumari, Adv.

Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Since, leave has already been granted in the appeal(s) and the appellant(s) is stated to be about 86 years old, we are inclined to hear the appeal(s) finally.

2. Hence, post the appeal(s) for final hearing on 18.03.2026.

(NISHA KHULBEY)
COURT MASTER(SH)

(CHETNA BALOONI)
COURT MASTER(NSH)